THE CENTRAL ADMINISTRATIVE TRIBUNAL STATES

CUTTACK BENCH, CUTTACK

Dibarkar Joehem. Applicant (s)

Versus

With of India (s). Respondent(s)

Sr. No Date

Orders

Office note as to action (if any) taken on order

REGISTER

Registrar

1 14.11.95

Heard Shri R.N.Naik, learned

counsel for the petitioner. He has bro to our notice the order made by this Tribunal on 13.3.1995 and also a representation given by the petitioner in pursuance of that direction on 20.3.1995 to the Superintendent of Post Offices, Bhadrak Division. It is most supprising that for nearly eight months this representation has not received the attention of the concerned authority if at all it is not disposed of so far. It is also brought to our notice that in spite of the specific direction referred to above made by this Tribunal the concerned authorities are trying to fill up the post at Mirzapur Branch Post Office by addressing the Employment Exchange to send the names of eligible candidates. If a direction is given that the said representation dated 20.3.1995 shall be disposed of within two weeks from the date of receipt of a copy of thes order, the purpose of this petition would be served and as this Tribunal

Act has Degri for he regular appointment.

The Post of EDBP. T.

Ter Regn. pl.

11.95

3 8		(A)
/		1 2
/		10
The state of the s	1	

Office note as to Serial action (if an). No. of Order with Signature Date of taken on order Order Order order dt. 14.11.95 has already given a clear direction, ...1 14.11.95 we find no merit in this petition for Free way of admission as it is also for the same direction as given earlier on 13.3.1995 above order many Therefore, we direct Respondent No.3, be given to both viz. Superintendent of Post Offices, . Bride's counsel. Bhadrak Division, Bhadrak, to dispose of the representation dated 20.3.1995 within two weeks as aforesaid. Till the same is disposed of, the post of E.D.B.P.M., Mirzapur Branch Post Office by anyother 15:11.55 candidate shall not be filled up. With these observations and to Received copy ob onder D14.11.95 directions on the Original Application is disposed of. Dibarar Behera Hand over a copy of the order to the petitioner's counsel forthwith. VICE CHAIRMAN travasi mhasol Received Copy of MEMBER (ADMINISTRATIVE) ester grade 14. 11-013 A copy of the 0 ed or of 10 x195 with pelition LERONAS. 807 DED 8